

Annexure-8

Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 20.02.2025

List of Operational creditors (other than Workmen and Employees and Government Dues) (Amount in ₹)

| Sr. No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------------------------|--------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|------------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Antara Gautam Ashra | | 01.06.2024 | 23,68,674.00 | | | | | | | | | 23,68,674.00 | Under Verification |
| 2 | Axis Trustee Services Limited | | 31.05.2024 | 49,88,925.00 | 49,88,925.00 | | | | | | | | 0.00 | Provisionally Admitted |
| 3 | Gautam Rasiklal Ashra | | 23.05.2024 | 34,86,853.00 | | | | | | | | | 34,86,853.00 | Under Verification |
| 4 | M/S Krishna Solvechem Ltd | | 23.05.2024 | 9,18,87,276.41 | 2,36,21,491.00 | | | | | | | | 6,82,65,785.41 | Provisionally Admitted |
| 5 | Narimha Shibroor Kamath | | 23.05.2024 | 34,86,853.00 | | | | | | | | | 34,86,853.00 | Under Verification |
| 6 | Shruti Vishal Rao | | 23.05.2024 | 11,68,709.00 | | | | | | | | | 11,68,709.00 | Under Verification |
| 7 | Vibha Gagan Sharma | | 23.05.2024 | 11,68,709.00 | | | | | | | | | 11,68,709.00 | Under Verification |
| 8 | National Securities Depository Ltd | | 04.06.2024 | 4,16,846.65 | 3,31,156.00 | | | | | | | | 85,690.65 | Provisionally Admitted |
| 9 | Arshiya Logistics Service Limited | | 23.07.2024 | 1,33,82,933.00 | | | | | | | | | 1,33,82,933.00 | Under Verification |
| 10 | AB Aqua Mech Industries | | 05.02.2025 | 2,20,623.03 | 2,20,623.03 | | | | | | | | 0.00 | Provisionally Admitted |
| | Total | | | 12,25,76,402.09 | 2,91,62,195.03 | | | | | | | | 9,34,14,207.06 | |

*The claims has been accepted/ admitted provisionally as per best estimate in terms of Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of documents and information submitted by creditors since no data/ information has been received from the corporate debtor to enable us to cross verify the claims with the records and books of the Corporate Debtor.